

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*207**

**TO BE ANSWERED ON THE 03<sup>rd</sup> DECEMBER, 2019/ AGRAHAYANA 12, 1941 (SAKA)**

**PARTICIPATIVE COMMUNITY POLICING**

**\*207. SHRIMATI SUPRIYA SULE:  
DR. AMOL RAMSING KOLHE**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has recently launched any mobile application that would help the general public, including senior citizens, to remain in touch with the police and also give suggestions to facilitate participative community policing and if so, the details thereof;**

**(b) the details of the aims and objectives of launching this application along with its benefits;**

**(c) the details of the language options which the app is likely to offer;**

**(d) whether the Government has created awareness to popularize this mobile app and if so, the details thereof; and**

**(e) whether the Government has made the initiative 'Your Police at Your Doorstep' to make police-people communication a two-way process and if so, the details thereof along with the other steps taken by the Government to make the police force effective and reduce the response time?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (e): A statement is laid on the Table of the House.**

**Statement referred to in reply to Lok Sabha Starred Question Number 207 by Shrimati Supriya Sule & Dr. Amol Ramsing Kolhe regarding Participative Community Policing for reply on 03.12.2019**

**(a) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The States are responsible for maintaining law and order, protecting life and property of the citizens in their respective jurisdictions. States and Union Territories (UTs) have developed and launched mobile apps for providing citizen centric services, including services for the benefit of the senior citizens and to facilitate participative community policing. Details on such mobile apps including functionality or the languages in which these are available are not centrally maintained. However, the Ministry of Home Affairs is implementing Emergency Response Support System (ERSS) through States and UTs. ERSS is based on a Pan-India, single, internationally recognized number i.e. 112 based emergency response mechanism for various emergencies, which is also accessible through the 112 India Mobile app.**

\*\*\*\*\*